CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP NO. 439/2008 MA NO. 1869/2008 MA NO. 1870/2008 OA NO. 1377/2002

New Delhi, this the 3rd day of February, 2009

Hon'ble Mr. Justice V.K. Bali, Chairman Hon'ble Mr. L.K. Joshi, Vice Chairman (A)

Sh. Davinder Kumar S/o Sh. Thakerya R/o Village & PO - Bakhtawarpur Garhi, Police Station - Alipur, Delhi.

(By Advocate: Sh. Sachin Chauhan)

...Applicant

VERSUS

- Sh. V.K.Dugal through Secretary, Ministry of Home Affairs, North Block, New Delhi.
- 2. Sh. Ajay Kashyp
 Joint Commissioner of Police,
 Southern Range, Through C.P.
 PHQ, I.P.Estate,
 PSO Building, New Delhi.
- Sh. Charu Sharma
 Addl. Dy. Commissioner of Police,
 South District, Delhi.

...Respondents

(By Advocate: Sh. Ram Kanwar and Ms. Lata Gangwani for Sh. H.K.Gangwani)

ORDER (ORAL)

Justice V.K.Bali, Chairman

As the orders, non-compliance whereof has been complained against, have been stayed by the Hon'ble Delhi High Court in Writ Petition No. 8428/2008, copy whereof has been produced before us, this are supported.

Contempt Petition is closed, Notices are discharged.

(L.K. JOSHI)

Vice Chairman (A)

(V.K. BALI) Chairman

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